

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 869 of 2020

IN THE MATTER OF:

Mahesh Hardware & Pipes Pvt. Ltd.

...Appellant

Versus

Jains & Alliance Palm Ventures Pvt. Ltd.

...Respondent

Present:

For Appellant: Ms. Ishani Banerjee and Mr. Hitesh Kumar, Advocates.

For Respondent: Ms. G. Indira, Mr. K. V. Jagdishvaran and Mr. Y. V. Prakash, Advocates.

ORDER
(Through Virtual Mode)

15.02.2021: Mr. K. V. Jagdishvaran, Advocate enters appearance on behalf of Respondent. He may file reply affidavit alongwith Vakalatnama within two weeks. Rejoinder, if any, may be filed by the Appellant within two weeks thereof. Short written submissions, not exceeding three pages, supported by compilation of relevant judgments may be filed alongwith the pleadings.

List the matter 'for admission (after notice)' on **18th March, 2021** before Court No. IV.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc